

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 591 of 1994

Monday this the twentyfifth day of April, 1994

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR VICE CHAIRMAN

HON'BLE MR. P. V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K. Govinda Bhat,  
Transmission Assistant,  
Telephone Bhavan,  
Kasargod. ....Applicant

(By Advocate Mr. M. R. Rajendran Nair)

Vs.

1. The Chief General Manager,  
Telecom, Kerala Circle, Trivandrum.
2. The General Manager, Telecom  
Kannur.
3. Union of India, represented by  
Secretary to Government  
Ministry of Communications,  
New Delhi.
4. Accounts Officer (Bgt)  
Office of the Chief General Manager  
Telecom, Kerala Circle, Trivandrum. .... Respondents

(By Advocate Mr. K. Lakshmi Narayanan, ACGSC)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that he is  
entitled to have his pay fixed in the scale of  
Rs. 1320-2040 with effect from 27.7.1987. Other con-  
sequential reliefs are also prayed for. We find that  
he has made Annexure A3 representation and that the same  
is pending consideration before 4th respondent. 4th  
respondent is directed to pass a reasoned order on the  
representation within two months from today.

2. Application is disposed of as aforesaid. No costs.

Dated 25th April, 1994.

*P. V. Venkatakrishnan*  
P. V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

*Chettur Sankaran Nair*  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN